nd on the basis of the findings, proceedings were initiated against the concerned ssistant Manager-II on the grounds of on-maintenance of proper accounts in a godown. However, before completing a Enquiry, the Enquiry Officer resigned om the NCCF in May, 1987. NCCF is ow examining the case further

suspension of Assistant Manager of NCCF

3266 SHRI T. CHANDRASEKHAR EDDY: Will the Minister of FOOD ND CIVIL SUPPLIES be pleased to the

- (a) whether it is a fact that an Assisit Manager II was placed under suspenn in February/March, 1980 for comtting serious bunglings for personal ns and cheating NCCF of huge value stocks by (i) replacing the entire cks of Cardamom and Drvfruits the 15th November. 1979 kept at idustan Cold Storage with the underghed bags. (ii) selling good quality of id Washed in the open market desched to his Centre at Lawrence Road 1 Shahdara Godown's despatch instrucs No. 2655 and 2658 both dated the 1 September, 1979 and 2664 dated the September, 1979 substituting it with h inferior quality stocks, and (iii) ving underweighment of 260 Kgs, of IONDS while affecting delivery to Super Cooperative Store: 500
 -) if so, whether the charges were erly enquired into and what are the findings of the Enquiry Officer; and
 - whether this officer still continues to the employment of NCCF in spite is serious involvement; if so, the reatherefor?

IE DEPUTY MINISTER IN THE ISTRY OF FOOD AND CIVIL LIES (SHRI D. L. BAITHA); (a) Sir.

and (c) The N.C.C.F. have rethat the matter was enquired into ccording to the enquiry report, none charges excepting one for unaud vithdrawal of stocks of dry card mom, re-depositing the same and incurring expenditure in this regard were proved. The Officer was exonerated after the issue of a Warning to him to be careful in the discharge of his duties

to Questions

Removal of Encroachments on Storm water drains in Friends colony, New Delhi

3267. SHR1 V. GOPALSAMY; Will the Minister of URBAN DEVELOP-MENT be pleased to state;

- (a) whether Government have recently received complaints regarding blocking of storm water drains and sewer lines and encroachments on car park area of the MIG, DDA Flats complex in A-Block, Friends Colony from the Residents Welfare Association; and
- (b) if so, what action has been taken, for removal of these encroachments and illegal constructions on the storm water drains and sewer lines and the parking area of the colony?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) Complaints received were regarding encroachment by way of chajja projection on the car parking area, boundary wall and by way of filling earth in S.W. drains.

Encroachment of boundary wall and SW drains was removed immediately. Regarding encroachments by way of chajja projection by the house builder, the matter concerns MCD who was informed by DDA there about on 4.12.86 to take immediate action.

Cost of edible oil purchased by STC

4.4

3268. SHRI SHANKER SINH VA-GHELA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) how much and at what average rate the State Trading Corporation purchased edible Oil from abroad during the last oil year and what was the landing price per MT;
- (b) what was the duty paid on an average for each tonne and what were the incidental charges of transportation etc.

alting in how much average final cost tonne to STC and on what average es it was supplied to the Public Distrition System and to the Vanaspati Instry; and

(c) what are the figures estimated for current oil year after the hike in edioil prices in December last?

THE DEPUTY MINISTER IN THE INISTRY OF FOOD AND CIVIL IPPLIES (SHRI D. L. BAITHA): (a) tring the Oil Year 1986-87 (Nov.' 86—t. '87 a total quantity of about 16.45. h MT of edible oils was purchased by C at an approximate average rate of .4517 PMT CIF. Approximate landing t was Rs. 7098 PMT including duty I landing charges.

(b) During the Oil Year 1986-87, the erage import duty per tonne comes to . 2463/-. In addition, there are other arges viz unloading charges, transportion expenses, storage charges, tining d refining etc. The Central Issue Price imported edible oils under PDS and to naspati industry is as under:—

sue price with effect from 23-12-87
Under PDS

bulk Rs. 1,000|- PMT

15 Kgs. tins Rs. 12,500|- PMT

maspati Industry (with effect from

|-87)

rmal Rs. 15,000|- PMT

mmercal Rs. 18,000|- PMT

(c) The quantum of edible oils to be ported is decided by the Government n time to time keeping in view various fors such as gap between demand and ply, international prices, availability of eign exchange and other related factors.

eater Functional Autonomy for SAIL

3269 SHRI YALLA SESI BHUSHA-RAO: Will the Minister of STEEL ID MINES be pleased to state:

(a) whether it is a fact that the proction cost of steel in our steel plants is Rs. 8000 a tonne, which is the highest in the world;

- (b) whether it is also a fact that the total production of steel by the public sector steel plants in India stuck at 12 million tonnes by 1985 though the first Prime Minister had visualised that India would be producing 80 million tonnes of steel by 1985;
 - (c) if so, what are the reasons therefor:
- (d) whether the World Bank, which agreed to give Rs. 65 crores loan to the SAIL, has expressed the view that the behavioural pattern between the SAIL and the Government needs a change and the SAIL needs greater autonomy, in matters critical to its performance;
- (e) if so, whether Government propose it to give greater functional autonomy for the SAIL; and
- (f) whether Government are planning. In to upgrade the technology and optimise in the existing facilities in steel plants before new capacities are created?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA): 3H (a) No, Sir

- (b) and (c). The total production of crude steel in the public sector plants is during the year 1985-86 was around 7.1 and million tonnes because of a slower growth of the economy than anticipated originally.
 - (d) No. Sir.
- (e) The Government has already given considerable autonomy to SAIL through the instrument of Memorandum of Understanding.
- (f) Government is planning to modernise Durgapur, Rourkela, IISCO Plants as also Bokaro Steel Plant to up-grade technology and optimise existing facilities. This step will lead to some increase in their capacities.